

Coder Sheet

TA.153/87

A
7

24.1.90 Hon'ble K. Nath v/Hon'ble K. obayya AM

No time left adjn w 7.3.90
for hearing.

Jeani
cc
Buz

7/3/90

Hon. Justice K. Nath, v.
Hon. K. J. Raman, Am.

No one is present for the
applicant. Sri K.C. Sinha
is present for the opposite
parties. List for hearing
on 21/3/90.

Wd
Am.

He
v.

R

Hon' Mr K.J. Raman, A.M.

Hon' Mr J.P. Sharma, J.M.

(By Hon' Mr K.J. Raman, A.M.)

21/3/90

None appears for the petitioner. Shri K. C. Sinha is present on behalf of the respondents. This petition was filed in 1984 in connexion with the seniority of the petitioner. It is seen that after 5.12.88, no one appeared on behalf of the petitioner on any dates fixed. The case is dismissed ^{by} default of the petitioner. ~~red~~

J.M.

A.M.

(sns)

Judgment Issued
on 16-4-90